

### Opening of New Slaughter Houses

2155. SHRI PRAMOD MAHAJAN:  
Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to open new slaughter houses in the country and develop and expand the existing ones;

(b) if so, what are the Statewise information in respect of: (i) the name and capacity of each existing slaughter house and its proposed expansion plan together with reasons therefor; (ii) the name and capacity of each proposed new slaughter house; and (iii) the number of the cattle slaughtered every day in each slaughter house and also the estimated number after expansion; and

(c) the estimated expenditure to be incurred on the programme during the Seventh Five Year Plan period?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b) Government propose to modernise/improve important slaughter houses in the country with a view to provide hygienic and wholesome meat to the consumers and to prevent bird menace dangerous for flying civil and defence aircrafts. The slaughter houses have been proposed to be modernised in place of existing slaughter houses and no expansion of the capacities of existing slaughter houses is proposed.

(c) For the above mentioned modernisation/improvement programme, an outlay of Rs. 8.85 crores has been proposed for the 7th Plan period by the Ministry of Agriculture.

### Unlicensed Pet Dogs in Government Colonies

2156. SHRI ERA SAMBASIVAM:  
SHRI SURESH PACHOURI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware of the inconvenience being caused to the residents of multi-storeyed quarters in Government colonies like Vasant Bihar, Mandir Marg, Kalibari Marg due to the keeping of pet dogs and some of them without proper licences;

(b) whether Government have taken necessary steps to check such illegal keeping of unlicensed pet dogs in Government colonies including tethering of such dogs in common stairs;

(c) if so, what are the remedies to the affected residents of such colonies against the menace of unlicensed pet dogs; and

(d) whether Government propose to ban the keeping of pet dogs in Government colonies?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c) The local bodies i.e. NDMC & MCD have taken the following steps to curb the menace of unlicensed pet dogs in areas under their jurisdiction:—

(i) Door to door survey and issue of licences to the owners of pet dogs, by the Dog squads of NDMC;

(ii) Stray dogs are caught when found in public places;

(iii) Letters are issued by the MCD to the owners to have the pet dogs immunised and licensed.

(iv) Sterilization of stray dogs by the MCD.

(v) In cases of menace the residents can lodge complaints with the Dog squads of NDMC or the Zonal Health Officers of MCD.

(vi) Anti-Rabic Treatment has been provided in Municipal Health centres, dispensaries and hospitals.

(d) Does not arise in view of answer to (a), (b) and (c) above.